## Annexure-7

Name of the corporate debtor: SAALIM SHOES PRIVATE LIMITED; Date of commencement of Liquidation: 26th September 2025; List of creditors as on: 25.11.2025

## List of operational creditors (Government dues)

## (Amount in₹)

(Amount int)  Details of claim received Details of claim admitted Amount Amount Whether % of voting, Amount Amount of claim													Amount of			
SI. No.	Government Claims	Name of creditor	Identification No.	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	covered by	covered by guarantee	related party?	share in	Amount of contingent claim	of any mutual dues,	not admitted	claim under verification	Remarks, if any
1	EPF	Govt Claim		24.10.25	5,75,65,450	5,75,65,450	PF Dues including Interest & Damages	-	-	NA	-	-	-	-	-	-
2	GST	Govt Claim		24.10.25	1,97,83,150	1,97,83,150	Demand Outstanding	-	-	NA	-	-	-	-	-	-
3	TNEB	Govt Claim (Deemed Claim)		26.10.25	17,95,412	17,95,412	Non-payment of CC	-	-	NA	-	-	-	-	-	-
4	Sales Tax	Govt Claim (Deemed Claim)		2610.25	39,41,241	39,41,241	Non-payment of CST	-	-	NA	-	-	-	-	-	-
5	ESIC	Govt Claim (Deemed Claim)		26.10.25	2,50,19,841	2,50,19,841	Non-Payment of ESIC			NA				-		
6	Income Tax(TAN)	Govt Claim		24.10.25	48,09,460	48,09,460	TDS interest& Late filing fees			NA				-		
7	Income Tax(PAN)	Govt Claim		21.10.25	43,00,22,020	43,00,22,020	Outstanding Demand & Interest			NA				-		
8	DGFT	Govt Claim		24.10.25	50,000	50,000	Fiscal Penalty			NA				-		
TOTAL					54,29,86,574	54,29,86,574								-		